

by the end of the VIII Plan. Exports of specific products will depend on available surplus and international market.

The broad strategy recommended by the Working Group on Iron & Steel for the development of the steel Sector includes renovation and technological upgradation of existing integrated Steel Plants, creation of additional capacities and increasing production in the Secondary Sector.

**Vacant posts of Judges in Supreme Court/High Courts**

882. SHRIMATI BASAVA RAJESWARI:  
 SHRI BANWARI LAL PUROHIT:  
 SHRI BABANRAO DHAKNE:  
 SHRI RAJ MANGAL MISHRA:  
 SHRI NANDU THAPA:  
 SHRI KALPNATH SONKAR:  
 SHRI SRIKANTA DATTA  
 NARASIMHA RAJA  
 WADIYAR:  
 SHRI KALP NATH RAI:  
 SHRI DEVENDRA PRASAD

YADAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of posts of judges lying vacant in Supreme Court and different High Courts and since when these posts are lying vacant, Court-wise;

(b) the action being taken to fill up these posts; and

(c) when these posts are likely to be filled up?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The requisite information is given below in the statement.

(b) and (c). For filling up the existing vacancies of Judges in the High Courts and the Supreme Court, the process of consultation among the concerned constitutional authorities is on. It is not possible to indicate the time by when these posts will be filled up.

## STATEMENT

*Position as on 1.8.1990*

Sl. No.	High Court	Vacancies		Date from which posts are lying vacant
		Pmt. Judge	Addl. Judge	
1	2	3	4	5
1.	Allahabad	3	5	15.10.84 (A)
				15.10.84 (A)
				15.10.84 (A)
				15.10.84 (A)
				07.02.85 (A)
				28.03.90 (P)
				20.04.90 (P)
				10.05.90 (P)
2.	Andhra Pradesh	3	2	26.11.82 (A)
				29.11.82 (A)
				20.3.90 (P)

Position as on 1.8.1990

Sl. No.	High Court	Vacancies		Date from which posts are lying vacant
		Pmt. Judge	Addl. Judge	
1	2	3	4	5
3.	Bombay	1	—	20.3.90 (P)
4.	Calcutta	—	—	16.04.90 (P)
5.	Delhi	1	—	10.07.90 (P)
6.	Gauhati	1	—	08.06.90 (P)
7.	Gujarat	—	—	28.04.90 (P)
8.	Himachal Pradesh	—	—	22.2.90 (P)
9.	Jammu & Kashmir	2	—	01.11.89 (P)
				3.11.89
10.	Karnataka	—	—	
11.	Kerala	—	1	-7.90 (A)

*Position as on 1.8.1990*

Sl. No.	High Court	Vacancies		Date from which posts are lying vacant
		Pmt. Judge	Addl. Judge	
1	2	3	4	5
12.	Madhya Pradesh	—	3	20.11.89 (A) —07.90 (A) —07.90
13.	Madras	—	—	
14.	Orissa	2	—	01.08.89 (P) 12.04.90 (P)
15.	Patna	—	—	
16.	Punjab & Haryana	1	—	31.12.89 (P)
17.	Rajasthan	1	—	30.06.90 (P)
18.	Sikkim	1	—	05.01.89 (P)
	Total	16	11	
II.	Supreme Court	1	—	18.12.89